One can be that there may he a lew enterprise, and in an enterprise which is jusl started, there may be a problem in starting this scheme. Then, there are certain corporations which work at one place al one time and at another place at another time. So, that can be a problem. Then, the multiplicity of the ditions can also be a problem, lt can lead tO a lol of problems. So, these are some of the areas.

DR. SHANTI G. PATEL: Sir. there arc a large number of public sector, undertakings in which workers' participation is not being implemented at all levels. In tbis case, is there any programme oi the Government to have this participation programme implemented by a certain daie? As I said earlier, there are a large number of industries in which this has not been implemented.

Secondly, the question is how these workers' representatives are going to be appointed. One is direct election. The other is nomination through the workers' unions. These workers' unions have been recognised not on the basis of election, thai is. through votes, secret ballot, by workers, but according tO the whims of the managements concerned. May I, therefore, submit that the Government should see that proper representatives who are directly elected or nominated through workers' unions, in whom the workers have shown confidence through secret ballot, are sent at the participating levels to have proper participation.

SHRI VISHWANATH PRATAP SINGH: it is not true that nothing has been done. T have already said that in 42 enterprises at shop floor level aad'at plant level, the scheme has been implemented and 13 are in the process of implementa tion. Regarding the suggestion of the elec tion process, it was considered ....

MR. CHAIRMAN: T think the Labon. Minister will reply.

SHRI VISHWANATH PRATAP SINGH: I suppose. Sir.

DR. SHANTI G. PATEL: 7 want 'yes' or 'no' leply.

MR. CHAIRMAN-. No, he caonot I reply. It is the Labour Minisler who will reply as this pertains to the representation I of labour. Now. Mr Sukomal Sen

SHRI SUKOMAL SEN| Regarding ! workers' participation in the Board ol j Directors, there is a demand from ihe labour side that the number of 'abour Directors in the Hoard of Director- ,hould be equal to the Directors taken from the management side with equal powera and status in the decision making process. In view of this, whether the Governmsnt is ready to accept that suggestion which emanated from the trade unions"

MR. CHAIRMAN: Parity fo.' I

SHRl VISHWANATH PRATAP SINGH: At present we do not hare 50 per cent representation. We are going on with the scheme which we announced in December. Certainly there could *b* for future.

MR. t H MRM AN: Question \ .• 84.

Quality control of staiuless steel prwicfls

'384. SHRI J. P. GOYAL:

SHRI RAMCHANDRA BHARDWAJ:f

Will the Minister of STEEL. i\fFNES AND COAL be pleased to state:

(a) whether Government have mechanism to control the quality of itainless steel products being sold in the market;

(b) if so, what are the detail- ',.: this regard: and

(c) if no such mechanism exists, whether Governmen! propose to intioduce any mechanism so as to check the overflow of -ub-standard stainless steel products?

THE MINISTTR OL STH! AND COAL fSHRI VASANT SATHF): fa) to (c) A Statement is laid Table of the House.

'"The question was actually asked on the floor of the House by Shri Ramchandra Bharadwaj.

Statement

(a) 10 (c) Ai present ther? is no exclusive mechanism lo control [he quality of stainless steel products. However, the production of stainless steel in 'he Alloy Steels Plant, Durgapur and Salem Steel Planl is assured by chemical analysis and checking of physical and chemical properties at varioas stages of production. Manufacturers of the consumer products may. , at their option, adopt ISI Certification marks which assures a well defined system Of inspection, testing and quaiity control dining production To facilitate the p[r] Jucers to produce quality products, Covernment of India has set up Small In- \ dustries Service Institutes, Extension Cent-res, Regional resting Centres and Field Testing Stations. The InstitutesjCentres advise Ihe producers about the mechanism of inspection etc.

There is presently no proposal for in-('•oductton of any additional measures to control the quality of stainless steel products.

श्री रामचन्द्र भारद्वाज : माननीय मंत्री जी ने अपने उत्तर में कहा है कि फिलहाल बेदाग इस्पात के उत्पादों की किस्म पर नियंत्रण रखने के लिए कोई विशिष्ट क्रियाविधि नही है । और फिर यहां से प्रारम्भ कर अंत में इन्होंने कहा है कि इस्पात के उत्पादों की किस्म पर नियंत्रण रखने के लिए कोई अतिरिक्त उपाय लागू करने का कोई प्रस्ताव नहीं है।

मान्यवर, मैं निवेदन करना चाहता हूं कि बेदाग और मिश्र इस्पात के चक्कर में उपभोक्ता लुटा जा रहा है । तो सरकार का भी कुछ कर्तव्य होता है और मैं माननीय मंत्री जी से स्पष्टतया जानना चाहता हूं कि क्या कोई ऐसी प्रक्रिया वह निर्धारित करेंगे कि जिससे कि मिश्र और बेदाग इस्पातों को अलग-अलग समझा जा सके और उपभोक्ता सही कीमत दे सकें, सही कीमत पर चीज पा सकें ?

श्री वसंत साठे : सभापति जी, यह बेदाग जो स्टील है इस्पात, जिसे स्टेनलैस स्टील कहते हैं, उसमें यह सम्भव नहीं है कि जो छोटे-छोटे लोग बर्तन या ऐसी चीजें बनाते हैं, उसके ऊपर कोई सरकार की तरफ से सीधा नियंत्रण रखा जाए—बहुत से छोटे उद्योग हैं, लेकिन सरकार ने एक प्रावधान किया है कि आई० एस० आई० स्टैण्डर्ड का सर्टिफिकेशन ले सकते हैं यह उद्योग बनाने वाले और लोगों को चाहिए कि जिनका आई० एस० आई० मार्क है, ऐसी ही चीजें लें, जो सब-स्टेण्डर्ड चीज है वह न लें । मैं तो कहूंगा कि यह कन्जयूमर मूवमेंट के लिये बड़ा आदर्श क्षेत्र है और इसमें लोगों को भी सहयोग देना चाहिए । सरकार ने तो इसकी व्यवस्था कर दी है आई० एस० आई० मार्क की—इतना ही मैं स्पष्टता से कह सकता हूं ।

श्री रामचन्द्र भारद्वाज : मान्यवर, उपभोक्ता ही लूटे जाएं और उपभोक्ता ही व्यवस्था भी करें कि वह किस तरह न लूटे जाएं, यह कहां तक सम्भव है, मैं नहीं कह सकता ।

जहां तक उपभोक्ताओं के सहयोग की बात है, तो उपभोक्ताओं की जेब पर सीधा इसका असर पड़ता है । सहयोग तो पूर्णतया प्राप्त है माननीय मंत्री जी को और हमारी सरकार को, मगर सरकार को भी इसमें पहल करनी चाहिए और आई० एस० आई० ब्रांड की मुहर कहां लगी होगी, इसका भी सही-सही हम लोग आकलन नहीं कर सकते, इसका मूल्यांकन हम लोगों के साहस की बात नहीं है क्योंकि आई० एस० आई० मुहर तो कहीं लगी हुई मिल सकती है, मुहर नकली भी हो सकती है । अब जहां से इसका उत्पादन होकर निकलता है, उस बिंदु पर अगर किसी तरह का नियंत्रण इस्पात के इस्तेमाल में नहीं होगा, तो सम्भवतः इसमें कुछ कारगर काम नहीं हो सकेगा ।

इसलिए मैं माननीय मंत्री जी से यह अनुरोध करूंगा और जानना चाहूंगा कि क्या जिसको जो कोटा मिलता है बेदाग का, क्योंकि अगर कोई उत्पादक है, तो उसको शीट मिलती होगी, वह शीट बेदाग है या मिश्र, वह कारखाना कैसा चला रहा है, इसकी जवाब देही . . .

श्री वसन्त साठे : यह बात फिर से जो बेदाग है या नहीं, वह तो दाग देखने वाले को पता लगेगा। हम यह कर सकते हैं जैसे मैंने कहा—हमने यह कहा कि दाग न लगे इसका इंतजाम आई० एस० आई० मार्क का हो, लेकिन अब यह कहते हैं कि वह मार्क दिखता नहीं। . . . (व्यवधान) . . .

श्री रामचन्द्र भारद्वाज : कभी-कभी वह छिप जाता है? मेकअप से दाग भी छिप जाते हैं।

श्री वसन्त साठे : मुझे यह नहीं मालूम, दाग तो छिप सकता है मेकअप से लेकिन बेदाग कैसे छिप सकता है तो सभापति जी, इंतजाम जो हमने किया है, देखिए, जनता से सहयोग जरूर चाहिए। सभापति जी, मेरा कहना है कि कन्जयूमर मूवमेंट अपने देश में एक तरह से बायकाटिंग बैड गुड्ज होनी चाहिए। हमने आपको मोहर दे दी, अब वह मोहर नकली है या असली है, इसके लिए आप इस चीज को सरकार के या पुलिस अधिकारी के भी नजर में लाएं तभी कोई कार्यवाही हो सकती है। इससे ज्यादा करना सरकार के लिये आज संभव नहीं है।

WELCOME TO THE VISITING DIGNITARIES FROM MAURITIUS

MR. CHAIRMAN: Hon'ble Members, I have ani announcement to make. We have with us l:his morning seated in the special box, His Excellency Mr. Chattradhari Da by, Speaker of the Legislative Assembly ol' Mauritius, Mrs. Daby and Mr. Jagdish Goburdhan. Member of the Legislative Assembly of Mauritius who arc currently on a visit to our country.

On behalf of the Members of thj and on my own behalf. 1 lake e in extending a very hearty welcome to our distinguished guests and wish, them a very enjoyable and fruitful stay in our country. We hope that daring their stay witli us they will have opportunity to see and learn more about our country and our people. Through them we convey our greetings and good wishes to the Members of the Legislative Assembly of Mai* ritius and the friendly people of Mauritius.

ORAL ANSWERS TO QUESTIONS—contd.

SHRl SUSHIL CHAND MOHUNTA: Sir, I have one or two questions to make on this.

MR. CHAIRMAN: You can put only One question.

SHRl SUSHIL CHAND MOHUNTA: ! Sir, the questions are s0 inter-linked that it will he difficult to say whether they rre two or one. I would like to know whether it is a fact that high grade quality stainless steel is not being produced in our country and imports through private channels of this item has been liberally permitted. If so, what is the foreign exchange involvement and why no steps have been taken to produce high grade quality stainless steel and by what vear, wc are expected to achieve self sufficiency* in this.

SHRI VASANT SATHE: Sir, we arc trying to produce high grade quality stainless steel—the Alloy Steel Plants as well as Salem but even today, the quantity of stainless steel produced in the country, only 10 per cent is produced in these public sector plants. Rest are produced in ihe private sector plants but whatever we are not able to produ;..', they are being allowed to be imported. Now. we are trying to see. It is a question of whole steel production which will include Stainless sleel al ;o. We are trying to see how we can become self-reliani in this but it will take quite some time.

ठाकुर जगतपाल सिंह : आदरणीय मंत्री जी यह बतायेंगे कि जो स्टील की चादरें हैं उनको इलैक्ट्रोप्लेटिंग करके स्टेनलैस में मिलाकर बेची जा रही हैं, क्या आप उसे चैक करने की सोच रहे हैं?

श्री बसंत साठे : यह जो इस तरह का प्रोसैस है उसके ऊपर हमारा कोई कन्ट्रोल नहीं हो सकता है। क्या कर सकते हैं, हमारी नजर में नहीं है।

SHRI INDRADEEP SINHA: Sir, ihe statement that has been laid on the Table of the House is as difficult to understand as Bhagwat Gita. Now, the Minister begins with a statement: there is no exclusive mechanism. That means, there is some general mechanism and when we read, further, we do not find that there is any general mechanism either. There are only extension centres and small industries service institutes and regional district centres. Where is the mechanism? Actually, there is no mechanism. Now, my question is: is it possible for the Government and does the Hon'ble Minister think it necessary to prevent adulteration of stainless steel? This is a kind of adulteration. The Government cannot escape the responsibility by throwing the burden on the consumers. Can the Government take measures to prevent adulteration of stainless steel sheets by stamping them and requiring every manufacturer of stainless stee! utensils to use only certified cheets? That will save the small coins in the country: because today what 's happening in the country is that our small coins are being melted and put in '•homemade" stainless steel and thus second ^rade stainless steel sheets are created. Is it not necessary for the Government to certify the sheets and ask the manufacturers to use only the certified sheets?

SHRI VASANT SATHE: Sir. it is a good suggestion worth considering.

श्री जगदम्बी प्रसाद यादव : सभापति जी, मंत्री जी जानते हैं कि यह जमाना स्टेनलेस-स्टील का आ गया है और स्टेनलेस स्टील हर काम में आज व्यवहार कर रहे हैं, इसलिए उपभोक्ता की यह आकांक्षा है कि सरकार ऐसी व्यवस्था डाले और इसलिए मेरा यह प्रश्न है कि स्टेनलेस-स्टील में क्वालिटी की पहचान कर सकें और पहचान कर अच्छी चीजें खरीद सकें, जो अच्छे स्टेण्डर्ड की हों, इसके लिए मैं सरकार से यह पूछना चाहता हूं कि सरकार अपनी कोई दुकान या अपनी कोई मैनेजमेण्ट व्यवस्था डाल सकती है माडल के रूप में ? यह मॉडल अच्छी चादरों और अच्छी चीजों के हों और अपने साथ जो कॉपरेटिव है, उसको लेकर ऐसे मॉडल की दुकानें, चाहे होल-सेल में या रिटेल में जगह-जगह पर डालें, जिससे कि कंज्यूमर यह समझ सके कि इस प्रकार की क्वालिटी अच्छी है और इस प्रकार की चीजें खरीदनी चाहिएं। चूंकि आपने सब चीजें यहां पर रखी हैं कंज्यूमर पर, इसलिए मैं चाहता हूं कि कुछ मॉडल कुछ नमूने ऐसे पेश करें, जिससे कि सचमुच ही कंज्यूमर को लाभ हो।

श्री बसन्त साठे : सर, मैं फिर से आपके माध्यम से यह कहना चाहता हूं कि देश भर में यह बात जाहिर हो कि लोग, जिन चीजों पर आई०एस०आई० मार्क है, वही मॉडल ,वही अच्छी चीजें हैं, उन्हीं को लें, दूसरी चीजों को न लें। इसका प्रचार हमारे माननीय सदस्य भी देश भर में करें और लोगों को भी बताएं तो आप ही आप इसके ऊपर कंट्रोल आ जाएगा।

श्री सैयद रहमत अली : सर, बेदाग स्टील के बारे में आली-जनाब मिनिस्टर साहब ने कंज्यूमर मूवमेन्ट चलाने की बात करते हुए हमें बेआवाज करने की कोशिश की है। लेकिन मैं धीमी आवाज में यह बात अर्ज करना चाहता हूं कि सुपर-बाजार, जो पार्लियामेंट अनेक्सी में है, वहां पर तो जाहिर है कि स्टेण्डर्ड की चीजें आनी चाहिए लेकिन बदबख्ती से मैंने यहां से कुछ गिलासेज खरीदे स्टील के, वे दागदार निकले। तो मैं मंत्री जी से यह जानना चाहता हूं कि हमें बेआवाज करने के बजाय इन दागदार धब्बों को मिटाने की कोशिश सरकार की तरफ से की जाएगी या नहीं ?

†[شری سید رحمت علی :]

سر - بے داغ اسٹیل کے بارے میں عالی جناب منسٹر صاحب نے

†[ ] Transliteration in Arabic Script.

کنزیومر سوومیئنٹ چلانے کی بات کرتے ہوئے ہمیں بے آواز کرنے کی کوشش کی ہے - لیکن میں دھیمی آواز میں یہ بات عرض کرنا چاہتا ہوں کہ سپر بازار جو پارلیمنٹ انیکسی میں ہے وہاں پر تو ظاہر ہے کہ اسٹینڈرڈ کی چیزیں آنی چاہئیں لیکن بدبختی سے میں نے یہاں سے کچھ گلاسیز خریدے استعمال کے وہ داغدار نکلے تو میں منتری جی سے یہ جاننا چاہتا ہوں کہ ہمیں بے آواز کرنے کے بجائے ان داغدار دھبوں کو مٹانے کی کوشش سرکار کی طرف سے کی جائیگی یا نہیں -]

श्री वसन्त साठे : यह तो काफी पुरजोर आवाज में शिकायत की है । सुपर बाजार के जो लोग होंगे, वे जरूर इसको नोट करेंगे और कैसे दाग वह मिटा सकें, इसकी कोशिश करेंगे ।

MR. CHAIRMAN: Next question.

"385. *[The questioner (S/tn Leonar, Sc/oman Saring) was absent. For answe/* vide *cols.* 39-40 *infra.']*

386. |*'The questioner [Shri Krishnt Kumar Hir/a) was absent. Foi answer* vide *cols.* 40-41 infra.]

Service conditiono ispublic sector under-takings

387. DR. BAPU KALDATE:

DR. SHANTI G. PATEL:f

Will the Minisler of FINANCE he pleased to slate:

ia) whelher it is a fact that public sector undertakings under his Ministry have different set of rules and guidelines with, regard to pay and allowances anil Mer service conditions for Iheir emp[1]

(b) if SQ. whal are the reasons for; and

(c) whal sieps Government proru .• to lake to bring uniformity in this rcg. J in all ihe public sector undertakings'.[1]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRl JANA-RDHAN POOJARI): (a) to (c) A menl is laid on ihe fable ol* the Ho

Statement

While the general conditions of (Conduct Rules. Disciplinary Rule governing the employees of the i:: titu-lions coming under the admini- > it ive control of the Ministry of FinaiK . ire broadly similar, the pay and allow nces of employees of different institution- :uch as the Reserve Bank of India, the commercial banks, insurance corporalio gional Rural Banks ele. are differen 'Tie dilfei-ence is on account of historic tors and the fact that ihe funclior of Ihe institutions and ihe nature oi 'Oik are different. ln view of this. Ihe not be complete uniformity in ti and allowances of employees in d institutions,

DR. SHANTf G. PATEE: Sir. a ou are aware, the Supreme Coun, the 'ge boards and other wage fixing anti have fixed wages on the basis of a . tain principle and this principle is to fix on the basis of condition-, prevail the industry-cum-region. What we find now is that a numher of publi. T undertakings are not fixing wages a vice onditions on this basis. M" I know from ihe hon. Ministei steps he proposes to take so that th« and service conditions are fixed a on the basis of industry-cum-regior

SHRI JANARDHAN POOJARI: so far as part (a) of the question i cerned, it refers to public sector takings under our Ministry, ihe Fi Ministry. And. as you know. Sir, undertakings which are under ihe I Ministry are the Reserve Rank of I t.

tThe question was actually asked on floor of the Housei by Dr. Shanti G. Patel.